

firm in Orissa proposing to import some Yugoslav tractors had misappropriated a sum of Rs. 25 lakhs, representing 90 per cent of the value of the orders placed by Orissa Government, which was paid to the Company by that Government;

(b) if so, whether Government's attention has also been drawn to the reported allegations in the Orissa Assembly that some Union Minister had an active hand in it;

(c) whether Government have called for a report on the matter from the Orissa Government and the details of the report if any received and Government's reaction thereto; and

(d) whether the Yugoslav party has proceeded against the firm for breach of contract or otherwise?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) No report or complaint in the matter appears to have been received by the Central Government. On enquiry made from the Orissa Government, they have intimated that an advance of Rs. 24.90 lakhs (approximately) was paid in July, 1966 by the State Government to a party towards 90 per cent of the value of 122 Yugoslav tractors which were to be supplied by it. An enquiry is at present being made as to whether there has been anything wrong about the deal and into the alleged misappropriation.

(b) and (c). An allegation was made in the Orissa Assembly by Shri Ganga-dhar Pakraya, MLA, on 6th July that some Central Ministers were connected with the deal. Subsequently, he stated that one of the names had been mentioned by him by mistake. The State Government, who were asked, have pointed out that whether there was anything wrong about the deal itself is still under enquiry.

(d) This is a matter concerning the State Government and it is for them to decide whatever action may be called for after the enquiry.

Foreign Secretary's Visit to Moscow

7336. Shri Bal Raj Madhok:

Shri Jagannath Rao Joshi:
Shri R. S. Vidyarthi:
Shri Ram Avtar Sharma:
Shri Atam Das:
Shri Raghuvir Singh Shastri:
Shri Y. S. Kushwah:
Shri Parkash Vir Shastri:
Dr. Surya Prakash Puri:
Shri Shiv Kumar Shastri:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the Foreign Secretary, visited Moscow on the 7th and 8th July, 1967, and had an interview with the Soviet Premier; and

(b) if so, the main purpose of his visit?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir.

(b) The Foreign Secretary handed over to the Chairman of the Council of Ministers of the U.S.S.R.; Mr. A. N. Kosygin, a letter from our Prime Minister, which was in reply to an earlier communication from Mr. Kosygin. The Foreign Secretary also discussed with Mr. Kosygin certain current international questions of common concern.

Imports by Bharat Earth Movers

7337. Shri G. Y. Krishnan: Will the Minister of Defence be pleased to state:

(a) the quantum of imports of the component parts of tractors, bulldozers and crawlers manufactured at the Bharat Earth Movers; and

(b) whether it is a fact that a private enterprise has been issued a licence to manufacture the tractors and crawlers to the disadvantage of the Bharat Earth Movers?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) It is presumed that the reference is to crawler tractors which are included in the manufacturing pro-

gramme of Bharat Earth Movers Limited. The tractor factory of this Undertaking at Kolar is under construction but in anticipation of regular manufacture, assembly of crawler tractors with phased increasing indigenous content has been undertaken from the current year with the facilities that have become available. At present, only two types of crawler tractors viz. D-80 (165 H.P.) and D-120 (235 H.P.) are included in the production programme of Bharat Earth Movers. The average imported content of D-80 tractors covered by the current year's assembly programme is about 65 per cent while that of D-120 is about 70 per cent.

(b) One other enterprise in the Private Sector has been licenced to manufacture crawler tractors of a comparable range but this has been done after taking into account the estimated demand and the capacities of the various Undertakings for different types of Tractors.

Tibetan Refugees Settling in U.S.A.

7338. Shri Marandi: Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that some Tibetan refugees have gone to U.S.A. for permanent settlement there;

(b) if so, whether Government had approached the U.S. Government for their settlement in that country;

(c) whether the Tibetans are going to other countries also;

(d) if so, whether Government are giving them permission to settle in foreign countries; and

(e) whether Government own any responsibility for the Tibetans settling outside India?

The Minister of External Affairs (Shri M. C. Chagla): (a) So far as Government are aware this is not the case. Some have, however, gone there for studies or teaching temporarily.

(b) No, Sir.

(c) Yes, Sir.

(d) Yes, Sir.

(e) No, Sir.

परमाणु ऊर्जा संयंत्र

7339. श्री कंबरलाल गुप्त: क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का विचार कनाडा के 'कांडू' टाइप के और अधिक परमाणु ऊर्जा संयंत्र खरीदने का है; और

(ख) यदि हां, तो किससे और उनकी अनुमानित लागत कितनी होगी?

प्रधानमंत्री तथा अणु शक्ति मंत्री (श्रीमती इंदिरा गांधी): (क) सरकार ने अब तक कोई कांडू किस्म का परमाणु बिजलीघर नहीं खरीदा है, न ही ऐसा बिजलीघर खरीदने का कोई विचार है।

(ख) प्रश्न ही नहीं उठता।

U.S. Electronic Jammer 'Liberty'

7340. Shri G. S. Mishra:
Shri Nitiraj Singh
Chaudhary:

Will the Minister of Defence be pleased to state:

(a) whether Government are aware of the news-excerpts from the Middle-East to the effect that U.S. electronic Jammer 'LIBERTY' helped the Israeli aggression over U.A.R. by jamming the rocket-launchers, radars and other electronic communication equipments, thus breaking the communication links among the troops of U.A.R. and bring her to defeat;

(b) the measures which have been taken by Government to find out the facts of these reports;

(c) whether such electronic jammers are also in possession of Pakistan; and